

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-119/2001/4946/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Smti Sharmila Bhuyan,
District and Sessions Judge,
Nalbari.

Dated Guwahati the st 21 December, 2020

Sub: **Withdrawal of Casual leave.**

Ref:- Your letter No. DJNB/5680 Date 17.12.2020.

Madam,

With reference to the above, I am directed to inform you that your prayer for withdrawal of casual leave on 19.12.2020, has been granted.

Yours faithfully,

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JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-119/2001/4947/A, dated 21.12.2020

Copy to:

1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)

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